

published is the 'Amrit Bazar Patrika' of the 7th March, 1968 wherein it has been stated that 81 industrial establishments who had applied for allocation of land in Durgapur for starting firms or industries have expressed a desire to return the allotted plots; and

(b) if so, the reasons therefor and the steps taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). A report has been called for from the Government of West Bengal and other authorities. On receipt of the report, the information will be laid on the Table of the House.

Railway Services (Conduct) Rules, 1966

6118. SHRI D. C. SHARMA:
SHRI SUBRAVELU:
SHRI DEIVEEKAN:
SHRI MAYAVAN:
SHRI KAMALANATHAN:
SHRI CHITTYBABU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Services (Conduct) Rules, 1966 have been amended to prohibit railway employees from publishing books, participating in radio broadcasts or writing letters to newspapers or periodicals;

(b) whether this amendment is not an infringement of the right to freedom of speech and expression granted to citizens by the Constitution; and

(c) if so, the action proposed to be taken to withdraw the same?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No, Sir. The Conduct Rules provide that a railway servant should obtain prior sanction of the Government or the competent authority before publishing books, participating in radio broadcasts or writing letters to newspapers

or periodicals except in certain circumstances as mentioned therein. The said rules do not prohibit a railway servant from doing so.

(b) and (c). Do not arise.

पूर्वोत्तर रेलवे का पूर्वोत्तर सीमा रेलवे पूर्व रेलवे और उत्तर रेलवे में मिलाने

6119. श्री राधावल्लभ ब्राह्मणी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे बोर्ड ने पूर्वोत्तर रेलवे की पूर्वोत्तर सीमा रेलवे पूर्व रेलवे और उत्तर रेलवे में मिलाने का निर्णय किया है ;

(ख) यदि हां, तो इसके क्या कारण हैं तथा इसके परिणामस्वरूप रेलवे को कितना नुकसान होने की सम्भावना है ;

(ग) क्या सरकार के उपर्युक्त निर्णय का विरोध करने के उद्देश्य से पूर्वोत्तर रेलवे विलय-विरोधी समिति, जिसमें संसत्सदस्य और बिहार विधान सभा के बहुत से सदस्य हैं, बनाई गई है ;

(घ) यदि हां, तो उन सदस्यों के नाम क्या हैं; और

(ङ) इस बारे में सरकार की क्या प्रतिक्रिया है ?

रेलवे मंत्री (श्री चे० सु० कुलशर्मा) :
(क) जी नहीं ।

(ख) सवाल नहीं उठता ।

(ग) ने (ङ). रेल मंत्रालय को इस तरह की किसी समिति की जानकारी नहीं है ।